GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 509 TO BE ANSWERED ON 05/02/2021

PLAN TO BRING MSP ON CROPS UNDER PURVIEW OF LAW

509. Smt. Chhaya Verma: Ch. Sukhram Singh Yadav: Shri Vishambhar Prasad Nishad: Shri Chh. Udayanraje Bhonsle:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has any plan to bring the Minimum Support Price (MSP) on various foodgrains produced by the farmers under the purview of law;

(b) if so, the details thereof;

(c) the percentage of farmers who are getting the benefit of MSP at present; and

(d) the steps taken by Government to ensure that maximum farmers are able to take benefit of MSP?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b): Government of India announces Minimum Support Prices (MSP) for 22 major agricultural commodities of Fair Average Quality (FAQ) each year in both the Crop seasons after taking into account the recommendations of the Commission for Agricultural Costs and Prices (CACP).

(c): The procurement at MSP is being done by Central and State Agencies under various schemes of Government. Besides, the overall market also responds to declaration of MSP and Government's procurement operations which results in private procurement on or above the MSP for various notified crops. Therefore, accurate number of farmers benefiting from MSP declaration is difficult to assess. However, the farmers benefitted from Government procurement at MSP for major crops is attached at Annexure-I.

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O.I.H.

(d): Government extends price support for paddy and wheat through the Food Corporation of India (FCI) and State Agencies. It aims to service the National Food Security Act (NFSA) and other welfare schemes of the Government so that subsidized food grains are supplied to the poor and needy, and to build up buffer stocks of food grains to ensure food grain security. Further, different types of nutri-cereals and maize are procured by State Governments itself in consultation with FCI to the extent that the concerned State Government may utilise the same for distribution under Targeted Public Distribution System (TPDS) as well as Other Welfare Schemes (OWS).

Oilseeds, pulses and copra of Fair Average Quality (FAQ) are procured from registered farmers under Price Support Scheme under Umbrella Scheme of Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM-AASHA), as per its prescribed guidelines at MSP in consultation with the concerned State Government. Under PM-AASHA, States / UTs are offered to choose either Price Support Scheme (PSS) or Price Deficiency Payment Scheme (PDPS) in a given procurement season with respect to particular oilseeds crop for the entire State. Further, States have the option to roll out Private Procurement and Stockist Scheme (PPSS) on pilot basis in district / selected APMC(s) of district involving the participation of private stockist for oilseeds. Cotton and Jute are also procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India (JCI).

Farmers benefitted on Govt. Procurement at MSP	
Commodity	2019-20
Pulses	11,00,720
Copra	3,439
Oilseeds	8,42,238
Wheat	35,57,080
Paddy	1,24,59,354
Cotton	21,50,000
Jute	3,744

Note:-

1) Presently, the procurement for Kharif Marketing Season 2020-21 is ongoing.

2) Some farmers are also selling multiple crops.

3) The number of farmers benefitted due to procurement of Nuti-cereal and maize in not included.

4) Some procurement made at MSP by the State Agencies under State/UT account are not included.

5) The market rates of some MSP notified crops also prevails above its MSP, hence no procurement at MSP is required in such cases.
